

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).4019/2019

VED PRAKASH & ANR.

Appellant(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

[ONLY IA NO. 190691/2025 IS LISTED UNDER THIS ITEM]
IA No. 190691/2025 - EARLY HEARING APPLICATION

Date : 22-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mr. Amit Khemka, Adv.
Mr. Rishi Sehgal, AOR
Ms. Himani Singh, Adv.
Ms. Ritu Dhingra, Adv.

For Respondent(s) Mr. Anuvrat Sharma, AOR

Mr. Santosh Kumar, AOR
Ms. Richa Singh, Adv.
Ms. Hemlata Rawat, Adv.
Mr. Shravanth Paruchuri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. List the appeal for hearing on 15.01.2026.
2. IA No. 190691/2025 stands disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR